

supply of vitamin A even administration of 1,00,000 IU once in 3 months can be undertaken.

(b) *For other age groups:* A high prevalence of night blindness and Bitot's spots among adults has been reported in Rajasthan survey. If high prevalence indicative of vitamin A deficiency symptoms like night blindness and Bitot's spots are encountered, a dose of 50,000 IU of vitamin A should be supplied once in 3 months to the neitre population. However, it is cautioned that administration of large doses of vitamin A to pregnant women is not safe. In conditions of severe deficiency, 50,000 IU of vitamin A can be given to pregnant women. *Repeated administration of massive dose of vitamin A should not be carried out within a span of 3 months to any group.*

(c) Similarly, the distribution of folifer tablets to control nutritional anaemia should not only be strengthened, but extended to other age groups like adult males, where anaemia has been observed.

#### **Ownership right to Residents of Nehru Nagar Market**

3700. SHRI RAMESHWAR NIKHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether ownership right has been given to the residents of Nehru Nagar, New Delhi;

(b) whether Government propose to give the ownership right to the residents of Nehru Nagar Market Flats on the lines of Nehru Nagar residents and if so, the approximate cost fixed by Government for each flat; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### **Spinning Mills in Punjab**

3701. SHRI KAMAL CHAUDHARY: Will the Minister of TEXTILES be pleased to state:

(a) the number of spinning mills functioning in Punjab at present;

(b) whether there is any proposal to give financial assistance to these spinning mills for modernisation;

(c) if so, the details thereof;

(d) whether there is any proposal to set up new spinning mills in Punjab during the current financial year; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) As on 31.3.1988, there are nineteen Textile Spinning Mills in Punjab.

(b) and (c). Textile Modernisation Fund Scheme is already in operation. Under this scheme financial institutions have, as on 30.9.1988 sanctioned financial assistance of Rs. 20.93 crores for four Spinning Mills in Punjab.

(d) and (e). As on 28th November, 1988, Government have received two applications for setting up of Spinning Units in Punjab.

#### **Corruption in Indian Red Cross Society**

3702. SHRI H.N. NANJE GOWDA: CH. KHURSHID AHMED:

SHRI MOHD. MAHFOOZ ALI  
KHAN:  
SHRI BALASAHEB VIKHE  
PATIL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether employees of Delhi branch of the Indian Red Cross Society have submitted a Memorandum to Delhi Administration alleging instances of corruption, favouritism and irregularities in the working of the society,

(b) if so, the details thereof;

(c) whether any enquiry has been conducted to ascertain the facts; and

(d) if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) According to the information received from the Indian Red Cross Society, New Delhi, no such Memorandum by the employees of Delhi Branch of the Indian Red Cross Society has been submitted to Delhi Administration.

(b) to (d). Does not arise.

**"Protected Forest in South of Qutab Hotel, Delhi"**

3703. DR. G. VIJAYA RAMA RAO: Will the Minister of ENVIRONMENT AND FOREST be pleased to state:

(a) whether there is a reserved forest area from south of Qutab Hotel upto Qutab Minar set up by the Delhi Development Authority in the name of late Shri Sanjay Gandhi;

(b) whether a large part of this area has

been illegally occupied by CRPF, trees have been cut and roads constructed; and

(c) if so, the action taken by Government to stop destruction of the protected land?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) to (c). Details are being collected and will be laid on the table of the House.

**Study Report on Cholera Epidemic in Delhi**

3704. SHRI VIJAY KUMAR YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a study conducted by the Nagrik Mahamari Janch Samithi on the cholera epidemic in Delhi;

(b) if so, whether the study has found that the number of casualties was much higher than the official estimate;

(c) if so, the findings of the study in this regard; and

(d) the other findings of the Study and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The Ministry of Health and Family Welfare is not aware of any study conducted by Nagrik Mahamari Janch Samithi on Cholera epidemic in Delhi.

(b) to (d). Does not arise.

**National Textile Corporation claims against National Consumer Cooperative Federation**

3705. SHRI V. SREENIVASA PRASAD: